NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. ___57_/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s.

monshar fire Protection System Putition VIS

Sheth developers PEE. Ltd.

SECTION OF THE COMPANIES ACT: __ OF THE Companies Act 1956/2013/I & BP Code 2016.

| S. No. | NAME | | SIGNATION | SIGNATURE |
|--------|---------------------------------------------------|------------|------------------------------|----------------|
| 1) | Sameer Ta Roowall Krushi. N. E Milir Meh | Sanfi wala | Advocate too Feti boner | K.N. Bouf wale |
| 2 | | YAMGAR | - Advocate for Respondent | Organizar |

Order

CP 57/I&BP/NCLT/MB/MAH/2017

Both the parties are present. The Petitioner Counsel reported that they have settled the matter according to the consent terms arrived between the parties' dated 12.04.2017.

The Petitioner Counsel is not pressing this application, this Petition is dismissed as withdrawn in accordance with the Consent terms filed and making consent terms as part of this order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)